

Annexure 1

Name of the corporate debtor: Camel Shelters Private Limited; Date of commencement of liquidation: 31-08-2023; List of stakeholders as on: 11-11-2023

List of Secured financial creditors

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|--------------|---|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|--|------------------------------|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | Piramal Capital Housing & Finance Limited | 28-09-2023 | 87,33,82,921 | 87,33,82,921 | Secured | 87,33,82,921 | Yes | Refer Annexure A | 87,33,82,921 | 100.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Total | | | 87,33,82,921 | 87,33,82,921 | | 87,33,82,921 | | | 87,33,82,921 | 100.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |

ANNEXURE A

DETAILS OF SECURITY INTEREST

The land parcels admeasuring 14.73 acres of land situated at Aniyabaranallur village of Thoothukudi Taluk, Tamil Nadu, mortgaged in favour of the Financial Creditor by way of a Memorandum of Deposit of Title Deeds dated 29.09.2014 registered as document number 4342/2014 in the office of the sub registrar at Pudukottai, executed by Camel Shelters Private Limited along with other mortgagors. The details of land parcels are as follows:

| Sr. No. | Village | Survey No. | Extent (In Acres) |
|----------------|---|-------------------|------------------------------|
| 1. | Aniyabaranallur Village, Tuticorin, Tamil Nadu | 1038 | 0.7 |
| | | 1179 | 3.64 |
| | | 1149 | 1.8 |
| | | 1415/2 | 1.26 |
| | | 1083 | 2.7 |
| | | 1045 | 1.72 |
| | | 1034/4 | 0.44 |
| | | 1034/5 | 0.44 |
| | | 1165/2 | 1.3 |

| Sr. No. | Village | Survey No. | Extent (In Acres) |
|----------------|----------------|-------------------|------------------------------|
| | | 1165/3 | |
| | | 1084/2 | 0.73 |
| TOTAL | | | 14.73 |

Note: -

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.